## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No.103/2016 RT CP (CAA) No.110/Chd/Hry/2017

Gmax Auto Limited.		Petitioner No.1/Transferor Co.
		And
A.G.Industries Pvt. Ltd.		Petitioner No.2/Transferee Co.
Present:	None.	
	The Hon'ble	Member(Judicial) is on leave, hence the matter is
adjourned to	22.09.2017.	

Court Officer

Sd/-

September 14, 2017